

**Central Administrative Tribunal  
Principal Bench, New Delhi**



**CP No. 95/2020 in  
OA No. 1214/2016**

Today this the 19<sup>th</sup> day of November, 2020

Through video conferencing

**Hon'ble Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Dr. K. K. Prasad  
Lecturer (Mathematics),  
S/o Late Sh. Shivaprasana Prasad,  
R/o. 1347-A/13, GF, Govindpuri,  
Near Petrol Pump, PO Kalkaji, Delhi.

...Petitioner

(By Advocate: Mr. Sourabh Ahuja)

Versus

1. Manisha Saxena,  
Principal Secretary/Secretary,  
Department of Training & Technical Education,  
GNCT of Delhi,  
Muni Maya Ram Marg,  
Pitam Pura, Delhi – 88.
2. Sh. Sarpreet Singh Gill,  
Director,  
Department of Training & Technical Education,  
GNCT of Delhi,  
Muni Maya Ram Marg,  
Pitam Pura, Delhi – 88.
3. Mr. Vijay Kumar Dev,  
Chief Secretary,  
Govt. of NCT of Delhi,  
Delhi Sachivalaya, Players Building,  
I.P. Estate, New Delhi – 2.
4. Mr. Rakesh Kumar Gupta,  
Secretary,  
Union Public Service Commission,  
Dholpur House, Shahjahan Road,  
New Delhi.

...Respondents

(By Advocate: Ms. Esha Mazumdar)



## **Order (Oral)**

**Justice L. Narasimha Reddy:**

This contempt case is filed alleging that the respondents did not implement the directions issued by this Tribunal in OA No. 1214/2016. Notice was issued on the earlier date. Today, it is represented by learned counsel for the applicant as well as learned counsel for the respondents that a WP No. 9106/2020 was filed before the Hon'ble High Court and notice was issued on the interim prayer.

2. In view of this development, we close the contempt case leaving it open to the parties to pursue the remedies depending upon the outcome of the Writ Petition. If necessity arises, the applicant can also seek revival of the Contempt Petition.

**( A. K. Bishnoi )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

/pj/ns/ankit/sd